

(OPEN COURT)

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ALLAHABAD

This is the 18TH day of **JULY, 2019**.

ORIGINAL APPLICATION NO. 226 OF 2017

HON'BLE MS AJANTA DAYALAN, MEMBER (A)
HON'BLE MR RAKESH SAGAR JAIN, MEMBER (J)

1. Kashmiri Lal Broka, Aged about 58 years S/o Late Ram Sawroop (M.E.S. No. 313802), Presently posted as Assistant Garrison Engineer in the office of Garrison Engineer (West) Mathura (U.P.)Applicant.

VERSUS

1. Union of India through Secretary, Ministry of Defence, New Delhi.
2. Engineer-in-Chief, Integrated HQ of MoD (Army), Engineer-in Chief's Branch, Kashmir House, Rajaji Marg, New Delhi-11001.
3. Chief Engineer, Head Quarter Western Command, Chandi Mandir, Chandigarh.
4. Chief Engineer, Jalandhar Cantt., Jalandhar, Punjab.
5. Commander Works Engineer, Jalandhar, Punjab.
6. Garrison Engineer (West), Jalandhar Punjab.

.....Respondents

Advocate for the Applicant : Shri L S Kushwaha, proxy counsel for Shri S K Pandey

Advocate for the Respondents : Shri L P Tiwari

O R D E R

(Delivered by Hon'ble Ms Ajanta Dayalan, Member-A)

Heard Shri L S Kushwaha, proxy counsel for Shri S K Pandey, learned counsel for the applicant and Shri L P Tiwari, learned counsel for the respondents.

2. Learned counsel for the respondents states that the OA has become infructuous as the respondents department has quashed the impugned order dated 13.07.2016 (Annexure No. A-13 to the OA) vide their order dated 10.03.2018.
3. Brief holder of the applicant's counsel has no objection to the submissions made by the learned counsel for the respondents.
4. We find that the respondents have also filed Supplementary Affidavit enclosing the order dated 10.03.2018 as Annexure No. SA-1.
5. In view of the above, the OA is dismissed as withdrawn. No order as to cost.

(RAKESH SAGAR JAIN)
MEMBER-J

Arun..

(AJANTA DAYALAN)
MEMBER-A